

in the capital city of our country, New Delhi, has gone from bad to worse. There is no proper transport available for the common man in New Delhi. The Delhi Transport Corporation has already withdrawn many of its services.

MR. SPEAKER : Please come to the question.

SHRI P. SHANMUGAM : I am coming, Sir.

MR. SPEAKER : You come to the question. Do not speak in future tense.

SHRI P. SHANMUGAM : What are the steps that the Government propose to take to improve the public transport system in the capital city of New Delhi?

SHRI T.G. VENKATRAMAN : Sir, the question is about ports. My friend is asking about transport.

MR. SPEAKER : May I request the senior Members to give a chance to the new comers also.

SHRI P.S. GADHAVI : Mr. Speaker, Sir, the hon. Minister has stated in part (b) of his reply that the guidelines mainly cover the objectives of private sector participation, the areas identified for private participation, legal framework, options for obtaining private sector participation and procedures to be followed for processing privatisation proposals. I would like to know from the hon. Minister whether there is any time limit for processing these proposals.

In respect of Kandla Port, when IOC and IFFCO applied, even after 100 applications were made there was no reply. So I, would like to know from the hon. Minister whether the Government is going to have any time-bound programme for processing these proposals.

SHRI T.G. VENKATRAMAN : Now, that a suggestion has been made by my hon. friend from the other side, I will consider that.

SHRI MANORANJAN BHAKTA : Mr. Speaker, Sir, I would like to ask a very specific question to the hon. Minister about the areas that he has identified for privatisation. In view of the reservation of those areas for privatisation, the development from the Government side will be stopped in those areas. That is one thing.

Secondly, the hon. Minister has stated in his reply that the State Governments are not concerned with the development of major ports. Since the Union Territories like Andaman and Nicobar Islands and Lakshadweep are under the domain of the Central Government, I would like to know from the hon. Minister whether these Union Territories will be looked after by the Union Territories Administration and whether they will do the needful in respect of budgetary allocation and the development of these ports.

SHRI T.G. VENKATRAMAN : Sir, I want a separate notice. I will reply after getting the notice.

MR. SPEAKER : Question No. 162, Shri Pinaki Mishra. He is absent.

SHRI RAMESH CHENNITHALA : Mr. Speaker, Sir, this question is very important. Please allow it.

MR. SPEAKER : No, the hon. Member is not here. What can I do?

(Interruptions)

MR. SPEAKER : I know that it is important. But the hon. Member is absent and he has not even authorised anybody to put this question. So, I cannot help it.

Indira Gandhi Nahar Project

*163. SHRI GIRDHARI LAL BHARGAVA :
SHRI MAHENDRA SINGH BHATI :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Indira Gandhi Nahar Pariyojna is the largest and most important irrigation project of Rajasthan;

(b) whether the fate of Churu, Ganganagar, Hanumangarh, Bikaner, Jaisalmer, Jodhpur and Barmer is fully dependent on this project;

(c) if so, the details thereof and the steps taken by the Union Government to save these districts of Rajasthan;

(d) whether the Government of Rajasthan have temporarily given its share of 0.6MAF to Punjab under this project;

(e) if so, the details thereof; and

(f) the time by which it is likely to be restored to Rajasthan as it is facing acute water shortage?

[Translation]

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (f). A Statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) Substantial areas of these districts are covered by Indira Gandhi Nahar Project for irrigation and drinking water.

(c) The details of areas for irrigation covered under these districts are as below :

S.No.	Name of District	Area covered (lakh ha.)
1.	Sriganganagar	1.76
2.	Hanumangarh	2.65
3.	Churu	0.67
4.	Bikaner	5.84
5.	Jodhpur	0.67
6.	Jaisalmer	6.48
7.	Barmer	0.62
Total		18.69

In addition 0.87 MAF of water is also earmarked for drinking purpose for these districts from Indira Gandhi Nahar Project.

The main canal 649 in length has been completed. The distribution system upto 5635 km has also been completed by the end of March 1996. The project, on completion, will cover culturable command area of 18.69 lakh ha. and irrigate 15.17 lakh ha. Irrigation potential created in Indira Gandhi Nahar Project Stage I and II upto March 1996 is 9.38 lakh ha. while the actual irrigation during 1995-96 has been 7.90 lakh ha.

(d) to (f). Rajasthan's share in surplus Ravi-Beas waters has been fixed in the 1981 agreement as 10.62 BCM (8.6 MAF). According to the agreement, will such time as Rajasthan is in a position to utilise its full share, Punjab shall be free to utilise the waters surplus to Rajasthan's requirement which was identified as 0.74 BCM (0.6 MAF). Rajasthan's full share of 10.62 BCM (8.6 MAF) will be restored as soon as full irrigation potential is developed in Indira Gandhi Nahar Project Stage-II.

[Translation]

SHRI GIRDHARI LAL BHARGAVA : Mr. Speaker, Sir, the hon'ble Minister has been a Minister earlier also. Indira Gandhi Canal is the oldest Canal of India. It belongs to the period when Indira Gandhi used to be the Prime Minister of India and she was very prompt in taking a decision. The canal has been named after her. Irrigation of Ganganagar, Hanumangarh, Bikaner, Jaisalmer, Jodhpur and Barmer i.e. entire western desert area of Rajasthan depends on this canal. As a result of this canal, all these areas would be irrigated and people of these areas would get drinking water as well. The Government of Rajasthan is doing all this inspite of lack of resources. In 1993-94, the State Government has contributed Rs. 80 crore and the Central Government gave Rs. 52 crore in 1994-95, they contributed Rs. 93 crore and the Central Government gave Rs. 60 crore, similarly in 1995-96, we contributed Rs. 93 crore and Central Government Contributed Rs. 60 crore. What I want to say is that the Government of Rajasthan have spent Rs. 331 crore in all during the eighth Five Year Plan period, whereas Rajasthan is a desert as well as hilly region and has shortage of funds. Sir, previous Government had given Rs. 224 crore only against this, in the current year viz 1996-97, Rs. 86 crore have been allocated and Rs. 60 crore have been given. I want to say that this is United Front Government. At present, you are sitting on treasury benches and it is quite possible that you may have to sit on the opposition benches in the near future. It is question of time only in view of this you should adopt a sympathetic attitude towards this issue. So my point is that you should provide more funds to the Government of Rajasthan to enable them to complete the Indira Gandhi Canal. My second point is that... (Interruptions)

MR. SPEAKER : You may ask your second question later on, let them give reply to your first question.

SHRI GIRDHARI LAL BHARGAVA : Sir, it is (b) part of my first question itself... (Interruptions) My second point is whether Eradi Commission had stated that they would provide 52.7 percent water to Rajasthan. Eradi Commission had given their verdict but meeting of the Tribunal has not taken place for the last three years. Shall we not get water which was to be made available to Rajasthan. Kindly let me know your reply to my these points and then we shall talk about other points. You are veteran. I expect, you will rise above party level and take care of the interest of Rajasthan.

SHRI JANESHWAR MISHRA : Mr. Speaker, Sir, one should not expect wrong or right answer by praising or alluring. I would like to inform the hon'ble Member that the Central assistance is not provided by the Ministry of water Resources but by the Planning Commission. The amount has been sanctioned as per allocation made by the Planning Commission this year. The Ministry of Water Resources cannot make any commitment to enhance the amount on its own. In so far as the Eradi Commission is concerned, Indira Gandhi Canal has not been able to utilise its full potential of water so far. The second phase is not operational at all. The first phase is operational and it has been decided that a part of the remaining water can be utilised by Punjab till Rajasthan is in a position to utilise full potential of water.

SHRI GIRDHARI LAL BHARGAVA : Sir, it means they will not provide water to us and we shall not be able to complete one of the largest canal of India. Punjab will continue to use water, therefore, I request you to provide sufficient funds for Rajasthan in the budget and also convene a meeting of Eradi Commission, which has not taken place since long. Sir, I request your honour to pay special attention as I do not find any one else who could take care of our interests. Therefore, I look forward for year help so long as you are our hon'ble Speaker. I shall very much appreciate if you become an M.P. from Rajasthan quota because I feel that only then we can be benefitted. Kindly concede to what I say otherwise we cannot be benefitted. Indira Gandhi Canal is often the name of a Prime Minister of our country. At present Today flood is causing havoc last time We had demanded Rs. 326 crore for Hanumangarh but we were and provided even a sum of Rs. 21 crore which was allocated to us and Rajasthan Government has demanded Rs. 300 crore this time but no amount has been received by them so far. Sir, we have to deal with famine like starvation and now Sambar Lake has also been reeling under flood. 15 thousand workers have been rendered jobless. As a result of this, people may not get salt and many people may suffer from T.B. and blood pressure... (Interruptions) So their plight is miserable. So, I seek your protection. Since you are occupying the Chair, I treat you an M.P. from Rajasthan quota and Shri

Janeshwar Mishra has also been a Minister for long, so I request you to get in ?? funds so that Rajasthan may get sufficient water. This is what I want to say. The hon'ble Minister should give sympathetic consideration to this problem. In can they word us to resert to same sort of agricultural path, then we are prepared for than also if the same is in the interent of our country. If our porty will alow us, our M.L.As and M.Ps of Rajasthan to support me on this issue.

MR. SPEAKER : You have made your submission.

SHRI GIRDHARI LAL BHARGAVA : In case we have to resort to *Dharna* or demonstration we shall do that.

[English]

MR. SPEAKER : I think it is an important project.

[Translation]

SHRI JANESHWAR MISHRA : The hon'ble Member has given suggestions and that suggestion has been recorded in the procedings. The Ministry will forward his suggestion to the Planning Commission Eradi Commission has prepared their interian Report and our Ministry is awaiting the same.

SHRI MAJOR SINGH WOKE : Sir, I would like to say some thing about. Eradi commission maintioned here. The Government of Punjab have never accipted the report of Eradi Commission. It has death with water problem, border areas as well as Abotion and Fazilka. It has also death with the question of exchange of certain areas. The Government has never accepted the report of Erdi Commission. At present Punjab is not getting water. We need coal and rail wagons in ordere to run our Thermal Plants. The thermal plant of Ropar in not being commissioned for want of coal. Coal is not available in Bhatinda also. The Punjab will never accept the report of Eradi Commission. There are many rivers in Punjab and should provide water to them but case we do not have any surplus water have can we provide the same to them.

MR. SPEAKER : Please ask your question. This is regarding Indira Gandhi Project.

SHRI MAJOR SINGH UBOKE : The Punjab is not having sufficient quantity of water, the will be supplied by the rivers, by Harike and Bhorkron. But there is death of water is Punjab, the crops are being faded, ever tube-wells aare not functioning.

MR. SPEAKER : Please ask your question.

SHRI MAJOR SINGH UBOKE : Have can we provide water to them in these circumstances? No Government of Punjab would accept. The report of Eradi Commission.

SHRI JANESHWAR MISHRA : An agreement has already been reached about Indira Gandhi Canal. The question of water distribution has also been settled. The Government of Punjab has also agreed to it.

Therefore, I feel that it will not be proper to raise the controversy now.

[English]

COL. SONA RAM CHOUDHARY : Mr. Speaker, S I represent Jaisalmer and Barmer. I would like to ta about the Indira Gandhi Canal Project at Rajasthan. The work on this Canal started almost 40 years bac and the work is going on in Jaisalmer and Barmer districts. My B.J.P. friend, Shri Bhargava, has said the adequate funds are not available. That is one point. This year, there were floods only in Eastern Rajasthan and Nagaur side: but in Jaisalmer and Barmer districts there is famine and there is no rain this year. This is the same place where the work on the Canal is in progress. The people have no drinking water.

MR. SPEAKER : Please ask the question. You cannot have to give a speech here.

COL. SONA RAM CHOUDHARY : Sir, I request the Minister that he should prevail upon the Yojana Bhawan to get additional funds. Secondly, there is a B.J.P. Government in Rajasthan and though they have got funds, I am sorry to say that the work is not going properly and there is a lot of delay...(Interruptions)

Whatever funds are given should be utilised properly and judiciously. That is not being done. There are lot of contract litigations with the result that the progress of works is held up and because of the defaulting contractors, there is lot of loss and wastage of funds. You should give additional funds and tell the Ministry that funds are given and there should be progress of work which should be monitored by a high level committee in which there should be a Member of Parliament and a representative on water resources from Yojana Bhavan. It should be obtained in writing that the funds have been utilised properly.

MR. SPEAKER : You are arly giving suggestions. Please ask the question.

[Translation]

SHRI JANESHWAR MISHRA : Mr. Speaker, S Barmer District is to be caused under the phase II of Indian Gandhi Canal project. There is no habitation to utilise the water in Phase II. It can be termed as strange gameplan of destiny. A place for which people are struggling to have water there is no habitation but a desert. The State Government have made repeated requests to the Centre guidelines have also been issued in this respect that something should be done to arrange habitation of people in that area. There should have been both the things simultaneously. In case water is not made available and people start living there, the result would be that people will desert that place. If people start living there, their fields cannot be irrigated without water. So both the things should be done simultaneously. Exervation of canal has been alone

habitation could not be arranged. Hence we are facing difficulties.

VAIDYA DAU DAYAL JOSHI : Allotment has been made there...*(Interruptions)*

SHRI JANESHWAR MISHRA : Mr. Speaker, Sir, allotment has been made but people are not prepared to live there. The Government of Rajasthan have put several technical obstacles in this respect as a result of which the people who come there to stay, also go back. I think you are also aware of this fact.

SHRI LALMUNI CHAUBEY : Mr. Speaker, Sir, the slogan of Green Revolution had gained a lot of popularity among the people. After Nehru, Indira Gandhi Centemplated that first of all desert areas of Rajasthan should be covered under Green Revolution. There is no question of any allurement. I would request you to forward the note of Shri Bhargava to the Planning Commission. You may discuss this matter with the Planning Commission and let us know as to how much money they are allocating for this project. You have commitment to give practical shape to the concept of Indira Gandhi because her party has supported you. I, therefore request the hon'ble Minister to let us know the outcome of his discussion with the Planning Commission, so that the people living in the desert area may hope that the canal is being completed soon.

SHRI JANESHWAR MISHRA : Mr. Speaker, Sir, the work on the canal is almost complete. In so far as the question of Green Revolution is concerned, it has been materialised in the areas covered in the first phase of the project. In the second phase, the earth contains sand which...*(Interruptions)*

SHRI LALMUNI CHAUBEY : Kindly discuss this matter with the Planning Commission or send them a note.

SHRI JANESHWAR MISHRA : We are facing many obstacles including the question of habitation of people. The hon'ble Member has suggested that I myself should discuss the matter with the Planning Commission. I would like to point out that generally the problem of irrigation has to be tackled by the State Government itself. In case they do not adopt progressive methods then development of these areas will lag behind. The Central Government cannot arrange habitation of people. If the State Government will not act, the difficulties would futher increase and the points raised how to be clarified repeatedly...*(Interruptions)*

VAIDYA DAU DAYAL JOSHI : Mr. Speaker, Sir, you have not allowed me to ask a question. I would like to ask the hon'ble Minister as to when this project would be completed?

MR. SPEAKER : You have already asked a question the same has been replied. Question No. 164 is also there.

[English]

Flood Control

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*164. SHRI RAJIV PRATAP RUDY :
SHRI SRIBALLAV PANIGRAHI :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the rivers originating in Himalayas and flowing through the different parts of the country, particularly in Bihar, U.P., Rajasthan, Haryana and Assam are causing devastating floods;

(b) if so, the reasons thereof;

(c) whether the Government have any proposal/scheme for control of such floods;

(d) whether Government have also received any shcme in this regard from Uttar Pradesh,

(e) if so, the details of the proposal received and scheme chalked out by Union Government and the action taken in this regard; and

(f) the details of schemes formulated for this purpose with the help of World Bank or other agencies, State-wise?

[Translation]

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Rivers originating in Himalayas and flowing through Assam, Bihar, U.P. and Haryana are causing severe floods

(b) The main reasons for floods in these rivers are heavy rainfall, flat topography, lack of easy outfall, inadequate drainage and in some cases backing up waters in tributaries from the main rivers at their outfalls.

(c) Rashtriya Barh Ayog constituted by the Government of India, in its report (1980) has made 207 recommendations for implementation by State Governments. For the severe flood prone basins of Ganga and Brahmaputra, the Central Organisations of the Ganga Flood Control Commission and the Brahmaputra Board have prepared comprehensive master plans for flood management for formulating detailed schemes and implementation by State Governments

(d) and (e). Yes, Sir Flood Control and anti-erosion schemes received from the Government of U.P., from time to time, costing more than Rs. 1 crore have been examined in Ganga Flood Control Commission and approved after studying techno economic feasibility. Implementation of these schemes is the responsibility of the State Government.

(f) No flood management schemes are under consideration for World Bank Assistance.